

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA**

**STARRED QUESTION No. 69
TO BE ANSWERED ON 02.12.2021**

Madrasas Modernization Scheme

***69. SHRI ASADUDDIN OWAISI:**

Will the Minister of **MINORITY AFFAIRS** be pleased to state:

- a) whether the Government hired more than 50,000 teachers to teach in Madrasas under Madrasas Modernization Scheme in sixteen States including Uttar Pradesh, Uttarakhand, Madhya Pradesh, Bihar, Chhattisgarh and Jharkhand;
- b) whether the expenditure to be incurred under the said scheme for these teachers was to be shared by the Centre and States and if so the details thereof;
- c) whether it is fact that teachers have not got their salaries for the last five years due to not releasing funds of its share by the Centre;
- d) whether many Madrasas are on the verge of closure due to teachers leaving the Madrasas and this problem has worsened after the transfer of Madrasas Modernization Scheme from HRD Ministry to his Ministry; and
- e) If so, the steps taken or being taken by the Government in consultation with all the stakeholders to release the funds urgently for smooth running of these Madrasas?

ANSWER

MINISTER OF MINORITY AFFAIRS

(SHRI MUKHTAR ABBAS NAQVI)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO.69 FOR 02.12.2021 RAISED BY SHRI ASADUDDIN OWAISI REGARDING MADRASAS MODERNIZATION SCHEME

(a) to (e) The Ministry of Education was implementing a Scheme for Providing Education to Madarasas/ Minorities (SPEMM), which has been transferred to Ministry of Minority Affairs with effect from 01.04.2021. SPEMM is an Umbrella scheme which comprises of two sub schemes namely, (i) Scheme for Providing Quality Education in Madarasas (SPQEM) and (ii) Infrastructure Development in Minority Institutions (IDMI). The SPEMM scheme provides financial assistance to encourage traditional institutions like Madarasas and Maktabas to introduce modern education through subjects such as Science, Mathematics, Social Studies, Hindi and English in their curriculum. Funds are released to the respective State Governments based on their annual consolidated plan for intervention under SPEMM. The process of modernization of traditional Madarasas and Maktabas is voluntary. Focus of the scheme is on quality related interventions as per the norms for quality components under Samagra Shiksha. The objectives of IDMI is to facilitate education of minorities by augmenting and strengthening school infrastructure in Minority Institutions (elementary/ secondary/ senior secondary schools) in order to expand facilities for formal education to children of minority communities.

This is a Centrally Sponsored Scheme (CSS) and the funding pattern under SPEMM is 90:10 for North Eastern States, Himachal Pradesh, Jammu & Kashmir and Uttarakhand, 100% for Union Territories (UTs) without legislature and 60:40 for the remaining States. For IDMI Component, funding pattern is 75% Central Share and 25% by the Institution concerned.

Under SPEMM, there is a provision of honorarium up to Rs. 6,000/- per month for Graduate Teacher, and up to Rs. 12,000/- per month for Graduate with B.Ed./ Post Graduate / Post Graduate with B.Ed. for maximum of three teachers per Madarsa school. The scheme does not provide for a cadre or regular appointment.

The scheme is implemented under the aegis of State Governments. All the proposals under both SPQEM and IDMI are submitted by the concerned State Governments, with the approval of State Level Committee under the chairmanship of the Secretary of the relevant Department, including Secretary Education and

Secretary Minority Affairs of the State Government. The State Level Committee scrutinizes and recommends the proposal under the scheme. On receipt of proposals from the State Government, Project Approval Board setup under Chairpersonship of Secretary of the concerned Ministry of Government of India considers the same on merit and accords approval. Funds under SPQEM are released in installments. The first installment is released upon receipt of provisional Utilisation Certificate of previous financial year duly countersigned by the Secretary of nodal department of State Government, release of state share as admissible/commitment to release the same for current financial years as per the budget provision in state budget and submission of physical and financial progress report. The second installment is released upon receipt of audited UCs of the previous financial year, utilisation of atleast 50% of the grants released as first installment, release of state share of first installment and submission of physical and financial progress report.

In the last five years i.e. from 2016-17 to 2020-21, a total of Rs. 520.54 crore has been released by the Department of School Education and Literacy, Ministry of Education to various State Governments including Chhattisgarh, Jharkhand, Madhya Pradesh, Uttar Pradesh and Uttarakhand, under SPEMM which includes honorarium for teachers.

For the year 2021-22, proposals have been received for honorarium of teachers from the States of Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Rajasthan, Tripura, Uttarakhand and Uttar Pradesh, which have been considered by the Project Approval Board of the Ministry, and the proposals for honorarium of teachers in the eligible Madarsas as per scheme guidelines have been approved.
